- I. Report (1973-74) of the Comptroller and Auditor General of India
- II. Appropriation Accounts (1971-72), Government of Union Territory of Pondicherry.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir. I beg to lay on the Table:—

- I. A copy (in English and Hindi), under clause (1) of article 151 of the Constitution, of the Report of the Comptroller and Auditor General of India for the year 1973-74. Union Government (Civil), Revenue Receipts:—
 - (i) Volume I-Indirect Taxes; and
 - (ii) Volume II-Direct Taxes.

[Placed in Library. See No. LT-9711/75 for (i) and (ii)]

II. A copy (in Hindi) of the Appropriation Accounts, 1971-72, Government of Union Territory of Pondicherry, under section 49 of the Governments of Union Territories Act, 1963, read with the Order dated the 28th March, 1974, issued by the President in relation to Pondicherry.

[Placed in Library. See LT-9713/75]

- I. Annual Report (1973-74) of the Employees' State Insurance Corporation.
- II. The Coal Mines (Amendment) Regulations, 1975.
- III. The Metallierous Mines (Amendmet) Regulation, 1975.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Report of the Employees' State Insurance Corporation for the year 1973-74, under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-9689/75] Nadu.

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under sub-section (7) of section 59 of the Mine, Act, 1952:—
 - (i) Notification G. S. R. No. 513, dated the 19th April, 1975, publishing the Coal Mines (Amendment) Regulations, 1975.
 - (ii) Notification G. S. R. No. 513, dated the 19th April, 1975, publishing the Metalliferous Mines (Amendment) Regulations, 1975.

[Placed in Library, See No. LT-9690/75 for (i) and (iv)]

REPORT OF THE RAILWAY CONVEN-TION COMMITTEE, 1973

SHRI KOTA PUNNAIAH (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Seventh Report of the Railway Convention Committee, 1973 on action taken by Government on the recommendations contained in the Fifth Report of the Railway Convention Committee, 1971 on Requirements and Availability of Wagens.

SIXTH REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

श्री श्याम लाल यादव मान्यवर, मै ग्रापकी आज्ञा से सरकारी आश्वासनों सर्वधी समिति का छठा प्रतिवेदन प्रस्तुत करता हूं।

PRESENTATION OF PETITION

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, I beg to present a petition signed by Shri R. Mahalingam and more than two thousand other employees of the Integral Coach Factory, Madras, praying for the grant to each employee an interest free loan of Rs. 1,000 for deepening the existing wells or making arrangements for digging new wells necessity for which has arisen owing to the extreme drought conditions prevailing in the State of Tamil Nadu.